

11.16 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

**Architects (Professional Conduct) Regulations, 1989, Audit Report on the Accounts of Board of Apprenticeship Training (Western Region), Bombay, for 1987-88, Annual Reports and Review on the working of North-Eastern Hill University for 1983-84, 1984-85, 1985-86 and 1986-87 and statement for delay in laying these papers.**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): On behalf of Shri P. Shiv Shanker I beg to lay on the Table:-

- (1) A copy of the Architects (Professional Conduct) Regulations, 1989 (Hindi and English versions) published in Notification No. F. No. CA/1/89 in Gazette of India dated the 11th May, 1989, under sub-section (3) of section 45 of the Architects Act, 1972. [Placed in Library See No. LT-8268/89]
- (2) A copy of the Audit Report (Hindi and English versions) on the accounts of the Board of Apprenticeship Training (Western Region), Bombay, for the year 1987-89.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-8269/89]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill Univer-

sity, Shillong, for the year 1983-84.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1984-85.

(5) A statement (Hindi and English versions) showing reasons for delay in Laying the papers mentioned at (4) above. [Placed in Library See No. LT-8270/89]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1984-85.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1985-86.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT-8271/89]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1985-86.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed

in Library See No. LT-8272/89]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1986-87.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1986-87.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library See No. LT-8273/89]

**Notification under Air (Prevention and Control of Pollution) Act, 1981.**

THE MINISTER OF ENVIRONMENT (SHRI Z.R. ANSARI): I beg to lay on the Table a copy of the Notification No. G.S.R. 741 (E) (Hindi and English versions) Published in Gazette of India dated the 7th August, 1989 containing corrigendum to Notification No. G.S.R. 350 (E) published in Gazette of India dated the 9th March, 1989, under sub-section (2) of section 53 of the Air (Prevention and Control of Pollution) Act, 1981. [Placed in Library See No. LT-8274/89]

**Statement showing reasons for delay in laying the Annual Report and Audited Accounts of Shipping Corporation of India Ltd. for 1987-88**

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Shipping Corporation of India Limited, for the year 1987-88. [Placed in Library See No. LT-8275/89]

**Punjab Agricultural Produce Markets (Amendment) Act, 1988 and Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment, Act, 1988**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): On behalf of Shri Janardhana Poojari I beg to lay on the Table:-

(1) A copy of the Punjab Agricultural Produce Markets (Amendment) Act, 1988 (President's Act No. 10 of 1988) (Hindi and English versions) published in Gazette of India dated the 16th November, 1988, under sub-section (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987. [Placed in Library See No. LT-8276/89]

(2) A copy of the Tamil Nadu Agricultural Produce Markets (Amendment and Special Provisions) Amendment Act, 1988 (President's Act No. 11 of 1988) (Hindi and English versions) published in Gazette of India dated the 5th December, 1988, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1988. [Placed in Library See No. LT-8277/89]

**Annual Report, Annual Accounts and Review on the working of Asiatic Society, Calcutta for 1986-87 and statement for delay in laying these papers**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): On behalf of Shrimati Krishna Sahi I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Asiatic Society, Calcutta, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Calcutta, for the year 1986-87.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-8278/89]

#### Fertilizer (Control) (Second Amendment) order, 1989

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table—

A copy of the Fertiliser (Control) (Second Amendment) Order, 1989 (Hindi and English versions) published in Notification No. S.O. 581 (E) in Gazette of India dated the 27th July, 1989 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-8279/89]

11.17 hrs.

#### MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following two message received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Karnataka Appropriation Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 7th August, 1989, and transmitted to the Rajya Sabha for its recommendations and to state that this House has on recommendations to make to the Lok Sabha in regard to the said Bill"

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held today, the 11th August, 1989, adopted the following motion in regard to the appointment of Members of the Lok Sabha to the Joint Committee of the House on the Shipping Agents (Licensing) Bill, 1987:—

"That this House recommends to the Lok Sabha that the Lok Sabha do appoint eight Members of Lok Sabha to the Joint Committee of the Houses on the Shipping Agents (Licensing) Bill, 1987, in the vacancies caused by the resignation from the membership of the Lok Sabha of Prof. Parag Chaliha, Dr. Sudhir Roy, Shri H.A. Dora, Shri H.N. Nanje Gowda, Shri Satyagopal Misra, Shri H.M. Patel, Shri B.B. Ramaiah and Shri Indrajit Gupta, who were Members of the said Joint Committee and communicate to this House the names of the Members so appointed by the Lok Sabha to the said Joint Committee."